

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 61/TT/2018

Subject : Determination of transmission tariff for **Asset-I**: 2 nos. 400 kV Malerkotla Bays at 400/220 kV GIS Substation at Kurukshetra under “Provision of 400 kV bays for lines under Northern Region System Strengthening Scheme-XXXI (Part-B)”

Date of Hearing : 20.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. (RRVPL) and 17 others

Parties present : Shri Amal Nair, Advocate, NRSSXXXI (B)
Shri Mukesh Kori, Advocate, MPPMCL
Shri R. B. Sharma, Advocate, BRPL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Zafrul Hasan, PGCIL
Shri V. P. Rastogi, PGCIL

Record of Proceedings

At the request of Shri R. B. Sharma, learned counsel for BRPL, the hearing in the matter was adjourned. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

